

नृपेन्द्र मिश्र

Nripendra Misra

अध्यक्ष/Chairman

भारतीय दूरसंचार विनियामक प्राधिकरण

Telecom Regulatory Authority of India



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18th August, 2008.

Dear *Sri Behura*

The unrestricted Internet Telephony service has been allowed to Access providers (UASL/BSO/CMTS) under their respective license conditions, but the service is not launched by these service providers as expected. Internet Service Providers (ISPs) have been allowed Internet telephony service only in restricted manner. The policy and regulatory roadblocks have prevented unrestricted Internet telephony services from reaching to common masses.

In view of this the Authority *suo-motu* had initiated a consultation process on 12th May, 2008 in order to deliberate certain pertinent issues related to Internet telephony. Based on the comments of the stakeholders, internal in-depth study and International experience, the Authority has framed these recommendations. It is hoped that Department of Telecom will consider these recommendations and take early decision to facilitate start of unrestricted Internet telephony service in the country.

The copies of the recommendations and press release are attached herewith for ready reference. These recommendations are also being placed on TRAI's website www.traai.gov.in.

With best wishes

Yours sincerely,


(Nripendra Misra)

Shri Siddhartha Behura,
Secretary, Department of Telecom,
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Encl: As above.

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